

File No. 10/03/2017-NCLT राष्ट्रीय कम्पनी विधि अधिकरण/ NATIONAL COMPANY LAW TRIBUNAL

छठा तल, ब्लॉक-3, सी. जी. ओ. कम्पलैक्स, लोधी रोड़, 6th Floor, Block-3, CGO Complex, Lodhi Road, नई दिल्ली/New Delhi- 110003 दिनॉक/ Dated: 28th September, 2017

ORDER

Pursuant to order no.10/36/2016-NCLT dated 29.8.2017, Ms. Manorama Kumari, Member (Judicial) has joined at NCLT Ahmedabad, accordingly, the Bench at NCLT Ahmedabad is hereby reconstituted as under:

Division Bench at NCLT, Ahmedabad:

- 1. Shri. Bikki Raveendra Babu, Member (Judicial)
- 2. Ms. Manorama Kumari, Member (Judicial)

This is in modification of Order of even number dated 05.07.2016.

By Order of the National Company Law Tribunal.

(Shiv Ram Bairwa) Registrar, NCLT Telephone: 24363451

Copy to:-

1. P.S. to Hon'ble President, National Company Law Tribunal, New Delhi.

2. Hon'ble Members, National Company Law Tribunal.

- 3. Secretary, National Company Law Tribunal, New Delhi.
- 4. Officers of National Company Law Tribunal, Principal Bench, New Delhi/Kolkata/Mumbai/Chennai/Ahmedabad/Allahabad/Bengaluru/Chandigarh/ Gauhati/Hyderabad.

5. PPS to Secretary, Ministry of Corporate Affairs, New Delhi.

- 6. PS to Joint Secretary, (Sh. Gyaneshwar Kumar Singh) Ministry of Corporate Affairs, New Delhi.
- 7. NCLT web site/ Notice Board.

8. The Institute of Chartered Accountants of India, ITO, New Delhi.

- 9. The Institute of Company Secretaries of India, ICSI, House 22, Institutional Area, Lodhi Road, New Delhi 110003.
- 10. Corporate Law Adviser, 158, Basant Enclave, Palam Road, New Delhi-110057.

11. Taxman Allied Services Ltd., 59/32, New Rohtak Road, Delhi.

- 12. The All India Reporter Pvt. Ltd., 31-D, 'B' Block, Delhi High Court, New Delhi.
- 13. Bar Council, New Delhi/Mumbai.